

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 35

C.P.(IB)45/MB/2022

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 23.08.2023

NAME OF THE PARTIES: PRANAV DAMANIA

Section 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

Mr. Pranav Khatkul, Ld. Counsel for the Applicant is present. Heard. Reserved
for Orders.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare